

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)

VOLUME XXX TO XXXI

TWELFTH SESSION OF THE FOURTEENTH LOK SABHA

November 15, 2007 to December 7, 2007

Kartika 24, 1929 (Saka) to Agrahayana-16, 1929 (Saka)



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LOK SABHA SECRETARIAT
NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154-156.

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Each keyword is reflective of the subject matter it pertains to, for example, a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The names of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways *e.g.* “Railway Lines”, “Railway Trains” etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M.		Adjournment Motion
C.A.	...	Calling Attention to Matter of Urgent Public Importance
Int.	...	Introduction Stage of Bill
Consid. & Pass	...	Consideration & Adoption Stage of a Bill
DUR 193	...	Discussion Under Rule 193
MUR 377	...	Matter Under Rule 377
PLT	...	Papers Laid on the Table
Res.	...	Resolution
Sub.	...	Submission by Member
St.	...	Statement

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